

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA 999/17 & IA 996/17 in DFR NO. 3171/17 (IA 999/17- for delay in re-filing, IA 996/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3171/2017 Dated 21/09/2017	16/11/2017		29/11/2017 C-II
2.	IA 1003/17 & IA 1000/17 in DFR NO. 3170/17 (IA 1003/17- for delay in re-filing, IA 1000/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3170/2017 Dated 21/09/2017	16/11/2017	Eternity Legal for R-2	29/11/2017 C-II
3.	IA 1007/17 & IA 1004/17 in DFR NO. 3172/17 (IA 1007/17- for delay in re-filing, IA 1004/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3172/2017 Dated 21/09/2017	17/11/2017	Eternity Legal for R-2	29/11/2017 C-II
4.	IA 1011/17 & IA 1008/17 in DFR NO. 3173/17 (IA 1011/17- for delay in re-filing, IA 1008/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3173/2017 Dated 21/09/2017	17/11/2017		29/11/2017 C-II
5.	IA 1015/17 & IA 1012/17 in DFR NO. 3174/17 (IA 1015/17- for delay in re-filing, IA 1012/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3174/2017 Dated 21/09/2017	17/11/2017	Eternity Legal for R-2	29/11/2017 C-II
6.	IA 1026/17 & IA 1023/17 in DFR NO. 3175/17 (IA 1026/17- for delay in re-filing, IA 1023/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3175/2017 Dated 21/09/2017	17/11/2017	Eternity Legal for R-2	29/11/2017 C-II

7.	IA 1030/17 & IA 1027/17 in DFR NO. 3236/17 (IA 1030/17- for delay in re-filing, IA 1027/17- for delay in filing)	Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3236/2017 Dated 25/09/2017	17/11/2017	Eternity Legal for R-2	29/11/2017 C-II
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Dated: 22/11/2017

**By Order
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Dy. Registrar**